



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP250/ 16	TP 98/17	Hearing	433(e)	Encarta Pharma PVT.Ltd Vs Panacea Hospitals Psvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	CHANDRAPPA.T 9886123477	Respondent	
	RAJESH S. ADVOCATE 8123976974	Petitioner	

Counsel for Petitioner is present. Proxy counsel for respondent is also present.

For filing objections and for reporting compromise if any, list it on 22.08.2017.


MEMBER (J)


MEMBER (T)